

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Aditya Prints Private Limited Date of Commencement of Liquidation: 22-07-2023; List of Stakeholders as on Date: 20-09-2023; Name of IP: Mr. Sunil Kumar Kabra; Process Number: 1; Last 5 digit of registration number: 11662

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1804824		1804824				NA
2	Liquidation costs incurred till date		287085		287085				NA
3	Secured financial creditors	1	1002071893	1	1001043829		1028064		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	68589	1	68589				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2	1004232391	2	1003204327	0	1028064		